

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: e-COURTS PROJECT – Nomination of certain Judicial Officers to participate in the Refresher Training Programme at Maharashtra Judicial Academy, Uttan Road, Mira-Bhayandar, Mumbai from 21.07.2014 to 23.07.2014 – **ORDERS – ISSUED.**

REF: Lr.ROC.No.1749/2012-CPS, dated 03.06.2014 from the Central Project Coordinator, High Court of A.P., Hyderabad.

ORDER ROC.NO. 3891/2014-B.SPL. DATED: 13.06.2014

The High Court is pleased to pass the following order:-

The following Judicial Officers mentioned in column number 2, who have already been the Ubuntu Linux Master Trainers, are hereby nominated to participate in the Refresher Training Programme to be held in Maharashtra Judicial Academy, Uttan Road, Mira-Bhayandar, Mumbai from 21.07.2014 to 23.07.2014 (Both days inclusive) for upgrading their skills and they are directed to handover charge of their post(s) to the Officers mentioned against their names i.e., Column Number 3 and proceed to attend the said training programme and to report at Maharashtra Judicial Academy, Mumbai on 21.07.2014.

SL. NO.	NAME AND DESIGNATION OF THE NOMINATED OFFICERS	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Sri B.V.L.N.Chakravarthy, XXI Addl. Chief Metropolitan Magistrate, Hyderabad.	XVI Addl. Chief Metropolitan Magistrate, Hyderabad.
2.	Sri Meejuri Suneel Kumar, Senior Civil Judge, Parvathipuram, Vizianagaram District.	Senior Civil Judge, Bobbili, Vizianagaram District.
3.	Sri T.Venugopal Rao, Prl. Senior Civil Judge, Visakhapatnam.	I Addl. Senior Civil Judge, Visakhapatnam.
4.	Sri D.Yedukondalu, Senior Civil Judge, Gudur, Nellore District.	Prl. Senior Civil Judge, Nellore.
5.	Sri C.N.Murthy, Senior Civil Judge, Allagadda, Kurnool District.	Prl. Senior Civil Judge, Nandyal, Kurnool District.
6.	Sri B.Rajasekhar, IX Addl. Chief Metropolitan Magistrate, Hyderabad.	VIII Addl. Chief Metropolitan Magistrate, Hyderabad.
7.	Sri D.Hemanth Kumar, XIII Addl. Chief Metropolitan Magistrate (Mahila Court), Hyderabad.	IV Addl. Chief Metropolitan Magistrate, Hyderabad.
8.	Sri A.Satyanand, IV Addl. Senior Civil Judge, Guntur.	I Addl. Senior Civil Judge, Guntur.
9.	Sri G.Bhupal Reddy, I Addl. Senior Civil Judge, Nellore.	Prl. Senior Civil Judge, Nellore.
10.	Smt. Dharmavarapu Varoodhini, II Addl. Junior Civil Judge-cum-XV Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.	Junior Civil Judge-cum-V Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.

11.	Sri M.Radha Krishna Chahavan, II Addl. Junior Civil Judge, Nizamabad.	I Addl. Junior Civil Judge, Nizamabad.
12.	Sri P.Govardhan, Spl. Judicial Magistrate of First Class (Excise Court), Guntur.	V Addl. Junior Civil Judge, Guntur.
13.	Sri Chiranji Jithendhar, Junior Civil Judge, Bellampalli, Adilabad District.	II Addl. Junior Civil Judge, Mancherial, Adilabad District.
14.	Sri R.Raghunath Reddy, VI Addl. Junior Civil Judge, Warangal.	VII Addl. Junior Civil Judge, Warangal.
15.	Sri Settypalle Nageswara Rao, Junior Civil Judge-cum-IV Metropolitan Magistrate, Cyberabad at Ibrahimpatnam, Rangareddy District.	XIII Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.
16.	Sri Gajawada Venu, Prl. Junior Civil Judge, Armoor, Nizamabad District.	Addl. Junior Civil Judge, Armoor, Nizamabad District.

The officers mentioned in Column Number 3 will be in full additional charge of the post(s) mentioned in Column Number 2, during the period of absence of the above said Officers.

On return from the above said training, the officers mentioned in Column Number 2 will rejoin duty in their respective posts.

The above said Judicial Officers are directed to make payment of Rs. 1,500/- per person per day (towards boarding and lodging) to the Maharashtra Judicial Academy and reimburse the said amount along with T.A. as per Rules.

- NOTE:** 1. The said Proceedings is placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting for the said training programme at Maharashtra Judicial Academy, Mumbai.
2. The above said nominated officers shall contact the Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh (Cell No.9490156554, (O) 040-23446326), regarding details of the said training programme at Maharashtra Judicial Academy, Uttan, Mira-Bhayandar, Mumbai.

S. Rajamohan
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The incharge officers.
3. The Director, Maharashtra Judicial Academy, Uttan, Mira-Bhayandar, Mumbai.
4. The Central Project Co-ordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. **THE DISTRICT AND SESSIONS JUDGES:**
Vizianagaram, Rangareddy District at L.B.Nagar, Nizamabad, Visakhapatnam, Nellore, Guntur, Kurnool, Adilabad and Warangal.
7. **THE DISTRICT TREASURY OFFICERS:**
Vizianagaram, Rangareddy District at L.B.Nagar, Nizamabad, Visakhapatnam, Nellore, Guntur, Kurnool, Adilabad and Warangal.
8. **THE SUB-TREASURY OFFICERS:**
Parvathipuram (Vizianagaram District), Gudur (Nellore District), Allagadda (Kurnool District), Bellampally (Adilabad District), Armoor (Nizamabad District).
9. **The Section Officers:** Computers Section, Spl. Officers Section, E-Section, O.P.Cell, Work Review Cell, B-Section, Vigilance Cell, D-Budget Section, Accounts Section, High Court of Judicature at Hyderabad.